

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3247  
ANSWERED ON:31.08.2012  
AWARD OF CONTRACTS IN JNNSM  
Punia Shri P.L.

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Government has taken cognizance of a recent report of a New Delhi based public interest research organisation alleging irregularities in the awarding of contracts under the Jawaharlal Nehru National Solar Mission (JNNSM);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any steps have been taken by the Government to improve the tendering and other process to remove irregularities; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Yes, Madam.

(b): An article appeared in the magazine "Down to Earth" in its issue dated 1-15 Feb. 2012 in which allegations were made regarding violation of Guidelines of the 1000 MW Solar Power Project Scheme of Jawaharlal Nehru National Solar Mission (JNNSM) being implemented through NVVN.

(c)&(d): An inter-ministerial committee was constituted to inquire into the allegations. The report has been submitted by the committee and the same is being examined by the Government.